## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI.

OA.560/88

Date of Decision:15/09.1993

Shri R.K. Suri

Applicant

Versus

Union of India

Respondents

Shri G.D. Bhandari

Counsel for the applicant.

Shri K.K. Patel

Counsel for the respondents.

CORAM:

The Hon. Member(J) Shri C.J. ROY.

The Hon. Member(A) Shri B.K. SINGH.

JUDGEMENT (Oral)

(delivered by Hon. Member (J) Shri C.J. ROY)

The learned counsel for the applicant makes an on the sile endorsement across the bar that he may be permitted to withdraw the case as the proceedings against the applicant have been dropped by the respondents. The case is dismissed as withdrawn. No Allowed.

(B.K. SINGH) . MEMBER (A)

15.09.1993

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MEMBER (J 15.09.1993